

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

O.A.No.609/2004

Tuesday this the 1st day of August, 2006.

**CORAM:**

**HON'BLE MR. K.B.S.RAJAN, JUDICIAL MEMBER  
HON'BLE MR. N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER**

R.Jayakumar, Diesel Assistant,  
Southern Railway, Erode,  
residing at: No.422-P, West Railway Colony,  
Erode, Tamil Nadu. Applicant

(By Advocate Shri TC Govindaswamy)

Vs.

1. Union of India represented by  
The General manager, Southern Railway,  
Headquarters Office, Park town P.O., Chennai-3.
2. The Divisional Mechanical Engineer,  
Southern Railway, Palghat Division, Palghat.
3. The Senior Divisional Mechanical Engineer,  
Southern Railway, Palghat Division, Palghat.
4. Shri N Antony Paul,  
Divisional Mechanical Engineer,  
Southern Railway, Palghat Division, Palghat.
5. Shri N.Subramanian, Enquiry Officer &  
Loco Inspector, Southern Railway,  
Erode Junction, Erode, Tamil Nadu. Respondents

(By Advocate Shri Sunil Jose, R.1-3)

The application having been heard on 1.8.2006,  
the Tribunal on the same day delivered the following:

**ORDER**

**HON'BLE MR. K.B.S.RAJAN, JUDICIAL MEMBER**

In view of Annexure R-1 by which the impugned orders have been cancelled, the O.A. has become infructuous. Hence, the O.A. is dismissed as infructuous. No costs.

Dated the 1st day of August, 2006.

*N.R.K.*  
N.RAMAKRISHNAN  
ADMINISTRATIVE MEMBER

*K.B.S.R.*  
K.B.S.RAJAN,  
JUDICIAL MEMBER